

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 68/MP/2018**

Subject : Petition for revision of NAPAF for Vallur Thermal Power Station  
(3 x 500 MW) for the period from 1.4.2017 to 31.3.2019

Petitioner : NTPC Tamil Nadu Energy Company Ltd.

Respondent : AP Transmission Corporation Ltd & ors.

Date of hearing : **6.3.2019**

Coram : Shri P.K. Pujari, Chairperson  
Dr. M.K. Iyer, Member  
Shri I.S.Jha, Member

Parties present : Ms. Poorva Saigal, Advocate, NTPC  
Ms. Ranjitha Ramachandran, Advocate, NTPC  
Shri Arun Nair, NTPC  
Shri P. Dixit, NTPC  
Ms. S.Amali, Advocate, TANGEDCO

**Record of Proceedings**

At the outset, the learned counsel for Petitioner submitted that issues involved in the present Petition are similar to the issues raised in Petition No. 46/MP/2018 filed by the Petitioner with respect to the other generating station. Accordingly, the learned counsel prayed that the present Petition may be listed for hearing along with Petition No. 46/MP/2018.

2. The Commission accepted the prayer and adjourned the hearing. The Commission directed to list the present Petition along with Petition No. 46/MP/2018 for hearing on **19.3.2019**. Parties are directed to complete pleadings in these petitions, if not done earlier, prior to the said date of hearing.

By order of the Commission

*Sd/-*  
(T. Rout)  
Chief (Law)

